

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 181 of 2014 &
IA-296 of 2014**

Dated: 22nd August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association & Anr. ... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri**

ORDER

Admit. Issue notice to the Respondents returnable on 16.09.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **16.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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